

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR

### JAGDAMBA INDUSTRIES LIMITED OPERATING IN CEMENT & STRUCTURAL STEEL MILL AT DURGAPUR, WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Jagdamba Industries Limited PAN: AAACJ6843R CIN: U65999WB1993PLC058944
2.	Address of the registered office	8/C M D Road 4th Floor, Suit No 15 Kolkata 700007
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Durgapur, West Bengal
5.	Installed capacity of main products/ services	Steel Plant: 1,32,000 M.T p.a Cement Division: 66,0000 M.T. p.a.
6.	Quantity and value of main products/ services sold in last financial year	Steel Plant: NIL (was given on lease) Cement Division: Total sales during FY 2022-23 were Rs 4,85,09,823/-
7.	Number of employees/ workmen	58 employees and workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing <a href="mailto:jil.cirp@gmail.com">jil.cirp@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing <a href="mailto:jil.cirp@gmail.com">jil.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	24 <sup>th</sup> Dec 2023
11.	Date of issue of provisional list of prospective resolution applicants	03 <sup>rd</sup> Jan 2024
12.	Last date for submission of objections to provisional list	08 <sup>th</sup> Jan 2024
13.	Date of issue of final list of prospective resolution applicants	18 <sup>th</sup> Jan 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08 <sup>th</sup> Jan 2024
15.	Last date for submission of resolution plans	17 <sup>th</sup> Feb 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:jil.cirp@gmail.com">jil.cirp@gmail.com</a>



*Aditya Kumar Tibrewal*

Aditya Kumar Tibrewal  
IBBI/IPA-001/IP-P00743/2017-2018/11249  
7C, Kiran Shankar Roy Road, Basement,  
Hastings Chamber, Kolkata 700001  
For Jagdamba Industries Limited  
Date: 8<sup>th</sup> Dec 2023  
Place: Kolkata

Part I (2014) & 2020 (with latest amendments). For detailed RFI & tender specification please refer to <https://eproc.punjab.gov.in> from 08.12.2023 onwards.

**Note:-** Corrigendum and amendments, if any, will be published online at <https://eproc.punjab.gov.in>.

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**Aditya Kumar Tibrewal**  
IBBI/IPA-001/IP-P00743/2017-2018/11249  
7C, Kiran Shankar Roy Road, Basement,  
Hastings Chamber, Kolkata 700001  
For Jagdamba Industries Limited

Date : 08th December, 2023  
Place: Kolkata



Zonal Office - Kolkata, 3, N.S. Road, McLeod House  
1st Floor, Kolkata - 700001

Tele : 033-4037-4905, E-mail : [dzmkkolkata@mahabank.co.in](mailto:dzmkkolkata@mahabank.co.in)

### Sale Notice for sale of immovable properties (Appendix-IV-A)

**E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read**

কলকাতা শুক্রবার ৮ ডিসেম্বর ২০২৩

ফর্ম 'জি'

দুর্গাপুর, পশ্চিমবঙ্গে সিমেন্ট এবং স্ট্রাকচারাল স্টিল মিল কারবারে যুক্ত  
জগদম্বা ইন্ডাস্ট্রিজ লিমিটেড এর জন্য আগ্রহ প্রজ্ঞাপনের জন্য আমন্ত্রণ  
[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পারসনস) রেগুলেশনস,  
২০১৬ এর রেগুলেশন ৩৬এ(১) অধীনে]

দরকারি তথ্যাবলি

১	কর্পোরেট ঋণগ্রহীতার নাম সহ প্যান এবং সিআইএন/এলএলপি নং	জগদম্বা ইন্ডাস্ট্রিজ লিমিটেড প্যান: AAACJ6843R সিআইএন: U65999WB1993PLC058994
২	রেজিস্টার্ড অফিসের ঠিকানা	৮/সি এম ডি রোড ৫ম তল, স্যুট নং ১৫ কলকাতা ৭০০০০৭
৩	ওয়েবসাইটের ইউআরএল	প্রযোজ্য নয়
৪	সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	দুর্গাপুর, পশ্চিমবঙ্গ
৫	মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি	স্টিল প্ল্যান্ট: বার্ষিক ১,৩২,০০০ মেট্রিক টন সিমেন্ট ডিভিশন: বার্ষিক ৬৬,০০০০ মেট্রিক টন
৬	শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য	স্টিল প্ল্যান্ট: নেই (লিজে দেওয়া হয়েছিল) সিমেন্ট ডিভিশন: আর্থিক বছর ২০২২-২৩-এ মোট বেতন ছিল ₹৪,৮৫,০৯,৮২৩/-
৭	কর্মী/শ্রমিকের সংখ্যা	৫৮ জন কর্মী এবং শ্রমিক
৮	সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল সহ), ঋণদাতাদের তালিকা, প্রক্রিয়া সম্পর্কিত পরবর্তী ঘটনাবলির প্রাসঙ্গিক তারিখ ইত্যাদি	বিশদ তথ্য যেখানে পাওয়া যাবে:jil.cirp@gmail. com-এ ই মেল করে পাওয়া যেতে পারে
৯	উক্ত কোডের ২৫(২)(এইচ) ধারাধীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে:	jil.cirp@gmail.com-এ ই মেল করে পাওয়া যেতে পারে
১০	এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	২৪ ডিসেম্বর, ২০২৩
১১	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতিশ্রুতি তালিকা জারির তারিখ	৩ জানুয়ারি, ২০২৪
১২	প্রতিশ্রুতি তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	৮ জানুয়ারি, ২০২৪
১৩.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা জারির তারিখ	১৮ জানুয়ারি, ২০২৪
১৪.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতি ইনফরমেশন মোমোরান্ডাম, ইন্ডালুয়েশন ম্যাট্রিক্স এবং রিকোয়েস্ট ফর রেজোলিউশন প্ল্যানস জারির তারিখ	৮ জানুয়ারি, ২০২৪
১৫.	রেজোলিউশন প্ল্যান দাখিলের শেষ তারিখ	১৭ ফেব্রুয়ারি, ২০২৪
১৬.	এক্সপ্রেশন অফ ইন্টারেস্ট জমার প্রসেস ই-মেল আইডি	jil.cirp@gmail.com

আদিত্য কুমার টিবরেওয়াল

IBBI/IPA-001/IP-P00743/2017-2018/11249

তারিখ: ৮ ডিসেম্বর, ২০২৩

৭সি, কিরণ শঙ্কর রায় রোড, বেসমেন্ট, হেস্টিংস চেম্বার, কলকাতা ৭০০০০১

স্থান: কলকাতা

জগদম্বা ইন্ডাস্ট্রিজ লিমিটেড-এর তরফে

ফর্ম 'বি'

প্রকাশ্য ঘোষণা

[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন প্রসেস) রেগুলেশনস,  
২০১৬-এর রেগুলেশন ১২ অধীনে]

কেএনডি ইঞ্জিনিয়ারিং টেকনোলজিস লিমিটেড-এর স্বার্থধারকদের অবগতির জন্য

ক্রম নং	বিবরণ	বিস্তারিত